



A BRIEF REPORT
OF
THE BUSINESS TRANSACTED DURING THE
THIRTEENTH SESSION
(25TH, 27TH, 28 AND 29TH JANUARY 2021)
OF
THE SEVENTH LEGISLATIVE ASSEMBLY
OF
THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT
PORVORIM-GOA

2021

PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Thirteenth Session, which was held from 25th, 27th, 28th and 29th January to 29th January 2021.

29/1/2021

Ms. Namrata Ulman
Secretary

Brief Report of the Business transacted by the Seventh Legislative Assembly of the State of Goa during its Thirteenth Session held from 25th January to 29th January 2021.

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Shri Bhagat Singh Koshyari ji, the Hon. Governor of Goa vide Order dated the 22nd December, 2020, summoned the Thirteenth Session of the Seventh Legislative Assembly of the State of Goa, which commenced on 25th January 2021, at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House had a duration of 45 hours and 12 minutes during its 4 sittings which was held during the period from 25th, 27th, 28th and 29th January 2021.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 45 hours and 12 minutes

Sl. No	Dates of sitting	Duration of sitting	Total duration of the sitting	
			Hours	Minutes
1.	25.1.2021	11:30 am to 11:59 am	0	29
2.	27.1.2021	11:31 am to 1:00 pm	1	29
		2:30 pm to 4:00 pm	1	30
		4:30 pm to 8:34 pm	4	4
3.	28.1.2021	11:30 am to 1:17 pm	1	47
		2:30 pm to 4:05 pm	1	35
		4:30 pm to 9:16 pm	4	46
4.	29.1.2021	11:30 am to 1:06 pm	1	36
		2:30 pm to 4:02 pm	1	32
		4:30 pm to 2:22 am	9	52

3. ATTENDANCE OF THE HON. MEMBERS DURING THE THIRTEENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Sl.No	Name of the Hon.Member	No of day/s attended the Session
1.	Shri. Aleixo Reginaldo Lourenco	4
2.	Shri. Antonio Caetano Fernandes	4
3.	Smt. Alina Saldanha	4
4.	Shri. Atanasio Monserrate	4
5.	Shri. Churchill Alemao	4
6.	Shri. Clafasio Dias	4
7.	Shri. Dayanand R. Sopte	4
8.	Shri. Francisco Silveira	4

9.	Shri. Glenn Souza Ticlo	4
10.	Shri. Jayesh Salgaonkar	4
11.	Shri. Joshua D'Souza	4
12.	Shri. Jose Luis Carlos Almeida	4
13.	Shri. Luizinho Faleiro	4
14.	Shri. Nilkanth R. Halarnkar	4
15.	Shri Pandurang Madkaikar	4
16.	Shri Pratapsingh Rane	Nil
17.	Shri. Prasad S. Gaonkar	4
18.	Shri. Pravin Zantye	4
19.	Shri. Ravi S. Naik	4
20.	Shri Ramkrishna Dhavalikar	4
21.	Shri. Rohan Khaunte	4
22.	Shri. Subhash A. Shirodkar	4
23.	Shri Vijai Sardesai	4
24.	Shri. Vinod Paliencar	4
25.	Shri. Wilfred D'Sa	4

DATE OF SITTING
25/01/2021

1. NATIONAL ANTHEM

National Anthem was played.

2. ADDRESS BY THE HON'BLE GOVERNOR

Shri Bhagat Singh Koshiyari ji, the Hon'ble Governor of Goa addressed the House.

3. LAYING OF A COPY OF THE ADDRESS BY THE HON. GOVERNOR

SECRETARY laid a copy of the Address by the Hon. Governor on the Table of the House.

4. **ANNOUNCEMENT BY THE HON. SPEAKER**

Shri Rajesh Patnekar, the Hon. Speaker, made an announcement in the House that the copy of the Hon. Governor's Address laid on the Table is deemed as the entire Address as delivered by the Hon. Governor to the House on 25. 1.2021

5. **OBITUARY REFERENCES**

SPEAKER made the following Obituary References of the sad demise of the following distinguished dignitaries/luminaries:-

1. FORMER SPEAKER/DY. SPEAKER/LEGISLATOR

- i. **Late Shri Anant Vishnu Shet**, former Speaker of the Sixth Legislative Assembly of the State of Goa.
- ii. **Late Shri Simon D'Souza**, former Deputy Speaker of the First Legislative Assembly of the State of Goa.
- iii. **Late Shri Baban Naik**, former Legislator of Third Legislative Assembly of Goa, Daman and Diu from Panaji Constituency.

2. DISTINGUISHED PERSONALITIES

- i. **Late Shri Pranab Mukherjee**, former President of India.
- ii. **Late Smt. Mridula Sinha**, former Governor of Goa.
- iii. **Late Shri Motilal Vora**, former Governor of Uttar Pradesh.
- iv. **Late S/Shri Jaswant Singh, Ram Vilas Paswan, Raghuvansh Prasad Singh**, former Union Ministers.
- v. **Late Shri Tarun Gogoi**, former Chief Minister of Assam.
- vi. **Late S/Shri Tulsidas Malkernekar and Chandrakant Gawade**, icons of Co-operative Sector.
- vii. **Late S/Shri Kesavananda Bharati**, revered seer and **Shyam Gaonkar**, noted Shri Dev Bodgeshwar temple priest and social worker.
- viii. **Late Shri Mohandas Surlakar**, noted educationist.
- ix. **Late S/Shri Audumbar Shinkre and Gurunath Kelekar**, veteran freedom fighters.
- x. **Late Smt. Aisha de Sequeira**, noted business icon.
- xi. **Late former Vice Admiral Shri Melville Raymond Schunker**, former Vice Admiral of Naval staff and former Director General of the Indian Coast Guard.
- xii. **Late Dr. Ms. V. Shanta**, renowned oncologist.
- xiii. **Late Shri Madhavsinh Solanki**, Senior Congress leader, Former Chief Minister of Gujarat and Former External Affairs

Minister of India.

- xiv. **Late Shri Romald D'Souza**, acclaimed tiatrist and veteran actor, known for his significant contribution in films such as 'Bhuiarantlo Munis' and 'Boglantt'
- xv. **Late Advocate Shri Pandurang Nagvekar**, Former President of Gomantak Marathi Academy.
- xvi. **Late Prof. Shri Nityanand Naik**, noted litterateur and Konkani activist.
- xvii. **Late Shri Ratnakar Matkari**, film and theatre legend.
- xviii. **Late Shri P.G. Halarnkar**. noted Goan former Commissioner of Bangalore City Police and former DGP of CRPF.
- xix. **Late Shri Ahmed Patel**, Senior Congress leader and Former Member of Lok Sabha and Rajya Sabha.

3. FILM/THEATRE/MUSIC/PERFORMING ARTS/ MAESTROS/LITTERATEURS

- i. **Late S/Shri Pandit Jasraj, Shri S.P. Balasubrahmanyam, Pandit T.N. Krishnan, Pandit Dinkar Panshikar and Pandit Rahat Indori, Shri Ustad Ghulam Mustafa Khan and Shyam Jhambekar**, veteran music legends.
- ii. **Late S/Shri Sean Connery, Soumitra Chatterjee, Ravi Patwardhan and Ms.Ashalata Wabgaonkar**, veteran film legends.
- iii. **Late Ms.Bhanu Athaiya and Late Shri Satya Paul**, renowned fashion/costume Designers.
- iv. **Late S/Shri Dadu Mandrekar, Datta Naik, Dr.Tanaji Halarnkar and Madhav Govind Vaidya**, renowned litterateurs and social reformers.

4. NOTED SPORTS PERSONALITIES/LEGENDS

- i. **Late Shri Diego Maradona**, football legend.
- ii. **Late Shri Peter Vaz**, Goa's football stalwart and founder of Sporting Clube de Goa.

5. HOMAGE TO COVID VICTIMS

The unfortunate Covid victims who succumbed to Covid infections in the State.

(The House stood in silence for a minute as a mark of respect to the departed souls.)

6. ASSENT TO BILLS

SECRETARY reported assent of the Governor to the following Bills:

1. The Goa Appropriation (No.2) Bill, 2020
2. The Goa Appropriation (No.3) Bill, 2020

3. The Goa Agricultural Produce Marketing Development and Regulation (Amendment) Bill, 2020
4. The Goa Motor Vehicles Tax Amendment Bill, 2020
5. The Goa Recovery of Arrears of Tax through (Settlement) (Amendment) Bill, 2020
6. The Goa Goods and Service Tax (Amendment) Bill, 2020
7. The Court- Fees (Goa Amendment) Bill, 2020
8. The Goa Value Added Tax (Twelfth Amendment) Bill, 2020
9. The Indian Stamp (Goa Amendment) Bill, 2020
10. The Goa Town and Country Planning (Amendment) Bill, 2020
11. The Contract Labour (Regulation and Abolition) (Goa Amendment) Bill, 2020
12. The Industrial Disputes (Goa Amendment) Bill, 2020
13. The Factories (Goa Amendment) Bill, 2020

7. BUSINESS ADVISORY COMMITTEE REPORT

DR.PRAMOD SAWANT, Chief Minister presented the First Report (2021) of the Business Advisory Committee; and

DR.PRAMOD SAWANT, Chief Minister also moved the following:

“This House do agree with the First Report (2021) of the Business Advisory Committee”.

Shri Digambar Kamat, Leader of the Opposition, spoke on the motion.

The Motion was put to vote and adopted.

8. MOTION OF THANKS TO GOVERNOR’S ADDRESS

SHRI GLENN SOUZA TICLO, MLA, moved the following motion:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 25th January, 2021.”

S/SHRI DAYANAND SOPTE AND SUBHASH SHIRODKAR, MLAs’ seconded the Motion.

**(HOUSE ADJOURNED AT 11 59 AM TO MEET AT 11 30 AM ON
WEDNESDAY, THE 27TH JANUARY, 2021)**

DATE OF SITTING
27/01/2021

ANNOUNCEMENT BY THE HON. SPEAKER, SHRI RAJESH PATNEKAR

“On 25th January, 2021, while the Hon. Governor was delivering his Address to this House, the House was witness to an unsavoury behaviour on part of certain Members of the Opposition Benches, wherein placards and banners were waved.

It is well settled principle that the Hon. Governor's Address has to be heard in silence and the Members must pay their due respect and honour due to the Hon. Governor, who is discharging his Constitutional duty.

Before bringing any foreign items in the House, the prior permission of the Chair has to be sought and any action or behaviour contrary to the norm in the House has to be with the prior permission of the Chair.

Further, the conduct of those Members who indulged in such undesirable, undignified and unbecoming behaviour were in Breach of Privilege of the House as other Members were deprived of their right to listen to the Address of the Hon. Governor.

Hence this conduct is a serious Breach of Privilege and warrants strong displeasure and reprimand by the House. I warn those Members who indulge in this behaviour and in future such conduct will not be tolerated.”

1. QUESTIONS

(1)POSTPONED STARRED QUESTIONS WERE ORALLY ANSWERED

1.Postponed Starred Question No.1A tabled by Shri Ramkrishna Dhavalikar, MLA regarding ‘Applications received for Conversion of Sanads by South Goa and North Goa Collector’ (originally slated for answer on 27-07-2020) was orally answered.

2. Postponed Starred Question No.1B tabled by Shri Ramkrishna Dhavalikar, MLA regarding ‘Grants released to aided Schools’ (originally slated for answer on 27-07-2020) was orally answered.

(2)STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A and 2C listed for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(c) Reply Postponed:-

Replies to Starred Question No. 5B was postponed to the next Session.

(3)POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

1. Postponed Unstarred Question No.001. tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Loans availed by Schools, Higher Secondaries and Colleges' (originally slated for answer on 27-07-2020) was laid on the Table.

2. Postponed Unstarred Question No.103 tabled by Shri Vijai Sardesai, MLA regarding 'Advisory Committee' (originally slated for answer on 27-07-2020) was laid on the Table.

(4) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question Nos. 31, 115, 118 and 146 were postponed to next session.

(b) Replies laid:-

Replies to the rest of the Unstarred Questions were laid on the Table.

2. ZERO HOUR MENTIONS:

(1)SHRI DAYANAND SOPTE, MLA, made a mention about the fear and anxiety in the minds of the farmers of Bicholim, Bardez and Pernem due to Tillari canal breach resulting in damage to fields and interruption of water supply to Asnora and Chandel water treatment plants. The measures the Government has undertaken in the matter.

SHRI FILIPE NERI RODRIGUES, Minister for Water Resources Department replied to the Mention.

(2)SHRI RAMAKRISHNA DHAVALIKAR, MLA, made a mention about the fear and anxiety in the minds of the agriculturists producing bananas, arecanuts, coconuts and other varieties of plantation due to menace cause by wild animals/wild boars, monkeys, giant squirrels (shekro), thereby destroying and damaging the produce and causing financial loss to the local agriculturists. The steps the Government intends to take in the matter.

SHRI CHANDRAKANT KAVALEKAR, Deputy Chief Minister/Minister for Agriculture replied to the Mention.

(3)SHRI ROHAN KHAUNTE, MLA made a mention about the fear and anxiety in the minds of the unemployed children of freedom fighters who are unable to secure jobs in the Government sector. The steps the Government intends to take in the matter.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(4)SHRI WILFRED D'SA, MLA, made a mention about the fear and anxiety in the minds of the people due to proposed setting of 250 TDP 20% Solid Waste Management facility to be set up in Verna Industrial Estate which will destroy our environment and contaminate ground water, deep aquifer, E-Coli and would damage the wells and springs. The surrounding area in Industrial Estate is having more than 32 springs. The steps the Government intends to undertake in the matter.

SHRI MICHAEL LOBO, Minister for Waste Management replied to the Mention.

(5)SHRI NILKANTH HALARNKAR, MLA made a mention about the fear and anxiety in the minds of people from Nadora village in Tivim Constituency, due to destruction of their crops by bisons, thereby incurring huge financial losses.

DR.PRAMOD SAWANT, Chief Minister/Minister for Forests replied to the Mention.

(6)SHRI VIJAI SARDESAI, MLA made a mention about the fear and anxiety in the minds of the people of Ribandar, Chimbhel, Mercas, Old Goa, Sao Matias and Goltim-Navelim in Divar over the status in setting up of the proposed Ribandar Heath Centre at the Old Ribandar hospital in Old Goa.

SHRI VISWAJIT RANE, Minister for Health replied to the Mention.

3. CONGRATULATORY MOTION

S/SHRI SUBHASH SHIRODKAR AND ROHAN KHAUNTE, MLAs', moved the following:

“This House congratulates our Prime Minister Narendra Modi ji, for his visionary Leadership during the difficult times of Corona Pandemic and also our indigenous Covid-19 vaccine manufacturing companies namely Bharat Biotech (Covaxin tm) and Serum Institute of India (CDX-005).While many Countries are still exploring options of lockdown, our Country has begun vaccination of frontline covid warriors. This is a great

step towards Atmanirbhar Bharat Vision of our Prime Minister Narendra Modi ji, wherein this indigenously developed vaccine will be administered to our Indian Nationals as well as in Countries such as Bhutan, Maldives, Bangladesh, Nepal, Myanmar and Seychelles etc.”

The following Members spoke on the Motion:-

1. Shri Subhash Shirodkar, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Vijai Sardesai, MLA
- 4. Shri Mauvin Godinho, Minister for Transport**
5. Shri Aleixo R. Lourenco, MLA
6. Shri Churchill Alemao, MLA
7. Shri Ramkrishna Dhavalikar, MLA
8. Shri Glenn Ticlo, MLA
9. Shri Dayanand Sopte, MLA
- 10. Shri Manohar Azgaonkar, Minister for Tourism**
11. Shri Clafasio Dias, MLA
- 12. Shri Nilesh Cabral, Minister for Environment**
13. Shri Nilkanth Halarnkar, MLA
- 14. Shri Digambar Kamat, Leader of Opposition**
15. **Shri Isidore Fernandes, Deputy Speaker**
16. **Shri Vishwajit Rane, Minister for Health**
17. **Shri Chandrakant Kavalekar, Deputy Chief Minister**
- 18. Dr. Pramod Sawant, Chief Minister**

The Motion was adopted unanimously.

3. ORDINANCES LAID

1. DR. PRAMOD SAWANT, Chief Minister, laid the following Ordinances:

- a. The Goa (Regulation of House Building Advance) Ordinance, 2020 (Ordinance No. 10 of 2020).
- b. The Goa Fiscal Responsibility and Budget Management (Second Amendment) 2020 (Ordinance No. 12 of 2020).

2. SHRI. NILESH CABRAL, Minister for Power, Law & Judiciary, Environment & Climate Change and Non- Conventional Sources of Energy laid The Goa Non-Biodegradable Garbage (Control) (Amendment) Ordinance (No.11 of 2020).

3. SHRI. MILIND SAGUN NAIK, Minister for Urban Development, Social Welfare & Provedoria, laid The Goa

Municipalities (Amendment) withdrawal Ordinance, 2020. (Ordinance No. 13 of 2020).

4. SHRI MAUVIN GODINHO, Minister for Transport, laid the Goa, Daman and Diu Motor Vehicles Tax (Amendment) and Taxation on Passenger and Goods (Amendment) Ordinance, 2020. (Ordinance No. 14 of 2020).

4. PAPERS LAID ON THE TABLE

1. DR. PRAMOD SAWANT, Chief Minister laid the following:

- a) Annual Report of Goa Public Service Commission for the year 2019-2020 (THIRTY SECOND REPORT).
- b) Statement of Guarantees given by the State Government for the loans etc.
- c) Annual Report of Goa Lokayukta for the year 2019-2020.
- d) Notification No. DPSE/ IV/ Population Census-2021/2019-20/423.
- e) Annual Report of the Goa Human Rights Commission for the year 2019-20.
- f) The Goa Goods and Services Tax Act, 2017.

2. SHRI. CHANDRAKANT KAVLEKAR, Deputy Chief Minister/Minister for Agriculture laid the following:

- a. Annual Statement of Accounts, Balance Sheet and Profit & Loss for the year 2014-2015 of Goa State Horticulture Corporation Ltd.
- b. Laying of Order and Notification in respect of Inspectorate of Factories and Boilers

3. SHRI. VISHWAJIT P. RANE, Minister for Health, Industries, Trade and Commerce, Women and Child Development laid Budget Estimates of Goa Industrial Development Corporation (Goa-IDC) for the Financial Year 2018-19, 2019-20 and 2020-21.

4. SHRI. MAUVIN H. GODINHO, Minister of Panchayats, Transport, Housing, Protocol & Legislative Affairs laid the Gazette copy of the Notification No. 2/59/2016/HSG/Part dated 01/10/2020 related to the Goa Housing Board (Registration, Allotment and Sale of Tenements) (Second Amendment) Rules, 2020.

5. SHRI. NILESH CABRAL, Minister for Power, Law & Judiciary, Environment & Climate Change and Non-Conventional Sources of Energy laid the North Goa District Legal Services Authority Audit Report for the year 2015-16, 2016-17 & 2017-18.

6. **SHRI. GOVIND S. GAUDE**, Minister for Art& Culture, Tribal Welfare and Civil Supplies& Consumer Affairs laid the following:
- a) Annual Report for the year 2019-20 of The Goa Commission for Scheduled Castes and Scheduled Tribes.
 - b) Notification No DCS/ENF/C.O./FS/19-20/275 dated 28th January, 2020 published in the Official Gazette of Goa Series I No.45 dated 6th February 2020.
 - c) Notification No DCS/ENF/Masks& Sanitizers/2019-20/311 dated 21st March, 2020 published in the Official Gazette of Goa, Extraordinary No.2 Series I No.51 dated 21st March 2020.
 - d) Notification No DCS/ENF/Masks & Sanitizers/2019-20/313 dated 25th March, 2020 published in the Official Gazette of Goa, Extraordinary No.4 Series II No.51 dated 25th March 2020.
 - e) Notification No DCS / ENF / Masks & Sanitizers / 2020 / 316 dated 26th March,2020 and No DCS / ENF / Mask & Sanitizers / 2020/12 dated 18th April,2020 published in the Official Gazette of Goa, Extraordinary No.3 Series II No.3 dated 22nd April 2020.
 - f) Notification No. DCS/ENF/Masks & Sanitizers/2020-21/07 dated 15th April 2020 published in the Official Gazette of Goa Series I No.3 dated 16th April 2020.
 - g) Notification No DCS/ENF/C.O./FS/20-21/244 dated 10th July, 2020 published in the Official Gazette of Goa Series I No.16 dated 16th July 2020.
 - h) Notification No DCS/ENF/C.O./FS/20-21/322 dated 2nd November 2020 published in the Official Gazette of Goa Series I No.32 dated 2nd November 2020.
 - i) Copy of letter No 3/GSCW/2020-2021/119 dated 06/01/2021 from the Member Secretary, Goa State Commission for Women informing that the annual report for the period 19-20 in brief for laying the same before the State Legislature as required under NFSA may be treated as 'nil'.
 - j) Notification No. DCS/S/Ker/PF/2019-20/296 dated 17th January 2020 published in the Official Gazette of Goa Series I No. 43 dated 23rd January 2020.
 - k) Notification No. DCS/S/Ker/PF/2019-20/29 dated 17th April 2020 published in the Official Gazette of Goa Series I No. 04 dated 23rd April 2020.
 - l) Notification No. DCS/S/Ker/PF/2019-20/56 dated 06th May, 2020 published in the Official Gazette of Goa Series I No. 07 dated 14th May, 2020.

- m) Notification No. DCS/S/Ker/PF/2019-20/117 dated 1st July, 2020 published in the Official Gazette of Goa Series I No. 15 dated 09th July, 2020.
- n) Notification No. DCS/S/Ker/PF/2019-20/221 dated 05th October, 2020. published in the Official Gazette of Goa Series I No. 28 08th October, 2020.
- o) Audit Report for the Year 2018-19 & 2019-20 of Goa State Co-operative Bank Ltd. Panjim.

5. SUSPENSION OF RULES

SHRI MAUVIN GODINHO, Minister for Legislative Affairs, moved for leave to move the motion under Rule 306 to suspend the Rule 63(5) of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

“That Rule 63(5) of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly relating to Calling Attention do stand suspended to that extent for the Thirteenth Session, 2021.”

MAUVIN GODINHO, Minister for Legislative Affairs spoke on the Motion.

The Motion was adopted unanimously.

6. CALLING ATTENTIONS

1. S/Shri Aleixo Reginaldo Lourenco and Wilfred D’Sa, MLAs’ called the attention of the Hon. Minister for Co-operation to the following:

“Fear and anxiety in the minds of the shareholders and depositors of the various Co-operative Credit Societies of the State over alleged recent scam of Rs. 39.00 crores in the Visionary Urban Co-operative Credit Society Ltd. Action the Government intends to take in the matter”

SHRI GOVIND GAWDE, Minister for Co-operation made a Statement in regard thereto.

The following Members sought clarifications:

- 1. Shri Aleixo Lourenco, MLA
- 2. Shri Wilfred D’Sa, MLA
- 3. Shri Churchill Alemao, MLA
- 4. Shri Rohan Khaunte, MLA

5. Shri Antonio Fernandes, MLA
6. **Shri Digambar Kamat**, Leader of Opposition
7. Shri Francisco Silveira, MLA

Dr. Pramod Sawant, Chief Minister and **Shri Govind Gawde** Minister for Co-operation clarified thereto.

2. **Shri Ravi Naik, MLA**, called the attention of the Hon. Minister for Social Welfare to the following:

“Fear and anxiety in the minds of Goa particularly O.B.C. Community for the hurdle they face to obtain the loan from O.B.C. Corporation. The O.B.C. Community could not avail this loan due to non ability of Government servant to stand as surety, thus the funds remains undisbursed. The measures the Government intends to take in the matter.”

The reply to the Calling Attention was postponed to 28.1.2021.

3. **S/Shri Digambar V. Kamat, Leader of Opposition, Vijai Sardesai, Rohan Khaunte, Ravi Naik, Prasad Gaonkar, Jayesh Salgaonkar, Luizinho Faleiro, Ramkrishna Dhavalikar, Aleixo Reginaldo Lourenco, and Vinod Palyekar, MLAs'** called the attention of the Hon. Minister for Health to the following:

“Fear and anxiety in the minds of the people at large regarding the attempts by the Government to legalise the production of cannabis in the State of Goa, which is being used as Narcotic drug and banned under the Narcotic Substance law. The steps Government intends to take in the matter.”

DR. PRAMOD SAWANT, Chief Minister/Minister for Home made a statement in regard thereto.

Shri Digambar Kamat, Leader of Opposition
Shri Vijai Sardesai, MLA

DR. PRAMOD SAWANT, Chief Minister/Minister for Home clarified thereto.

7. **GOVERNMENT BILLS-INTRODUCED**

1. The Goa (Regulation of House Building Advance) Bill, 2021.
2. The Goa Lokayukta (Amendment) Bill, 2021.
3. The Goa Staff Selection Commission (Amendment) Bill, 2021.
4. The Goa Municipalities (Amendment) Bill, 2021.
5. The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021.

8. **DISCUSSION ON MOTION OF THANKS (DAY-1)**

Discussion on the following motion moved by **Shri Glenn Souza Ticlo, MLA** and seconded by **S/Shri Dayanand Sopte and Subhash Shirodkar, MLA's** moved on 25th January, 2021;

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 25th January, 2021.”

SHRI DIGAMBAR KAMAT, Leader of the Opposition, moved 53 Amendments to the Motion of Thanks. The Motion of Thanks along with the Amendments to the Motion of Thanks were moved and discussed.

The following Members took part in the Debate:

1. Shri Glenn Souza Ticlo, MLA
2. **Shri Digambar Kamat**, Leader of Opposition
3. Shri Subhash Shirodkar, MLA
4. Shri Rohan Khaunte, MLA
5. Shri Prasad Gaonkar, MLA
6. Shri Churchill Alemao, MLA

(HOUSE ADJOURNED AT 8:34 PM TO MEET AT 11 30 AM ON THURSDAY THE 28TH JANUARY 2021)

DATE OF SITTING
28/01/2021

HON. SPEAKER MADE THE FOLLOWING ANNOUNCEMENT

Unstarred LAQ No. 127 slated for reply on 7th February 2020 has been deemed postponed and will be replied as Unstarred postponed LAQ No. 127 dated 7th February 2020 on 29th January 2021.

As the Session was curtailed to a single day on Monday, 27th July, 2020, the LAQs slated for reply on the other days stood lapsed.

As such LAQ Nos. 4, 5, 8, 62, 64, 90, 96, 101 which were postponed for transfer to Departments listed on those days have been disallowed. It may be kindly noted.

1. QUESTIONS

(1) POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED

Postponed Starred Question No.7C tabled by Shri Wilfred D'Sa, MLA regarding 'Bauxite Mines' (originally slated for answer on 04-02-2020)) was not taken in the House as the Member concerned was not present in the House.

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 3A, 4A, 5A and 6A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(c) Reply Postponed:-

Reply to Starred Question No. 18C was postponed to the next Session.

(3) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

1. Postponed Unstarred Question No.9 tabled by Shri Ramkrishna Dhavalikar, MLA regarding 'Budget Provision' (originally slated for answer on 04-02-2020) was laid on the Table.

2. Postponed Unstarred Question No.33 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Expenditure and Activities of Ravindra Bhavans in Goa' (originally slated for answer on 29-07-2019 and further postponed to 05-02-2020) was laid on the Table.

3. Postponed Unstarred Question No.77 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Status of Legal Mining' (originally slated for answer on 23-07-2019 and further postponed to 04-02-2020) was laid on the Table.

(4) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question Nos.156 and 223 was postponed to next session.

(b) Replies laid:-

Replies to the rest of the Unstarred Questions were laid on the Table.

2. ZERO HOUR MENTIONS:

(1)SHRI ROHAN KHAUNTE, MLA made a mention about the Fear and anxiety in the minds of the people due to the failure of the Government in renewing the Goa Start up Policy 2017 and IT Policy 2018. Approximately 100 start ups were certified from the date of implementation of the policy.Due to the failure in renewing these policies, the promised benefits under the policy are on a standstill. The Government needs to take steps to promote them, which also promotes the 'Atmanirbhar' concept of our nation. The steps Government proposes to take in this regard.”

SMT. JENNIFER MONSERRATE, Minister for Information Technology replied to the Mention.

(2) **SHRI RAMKRISHNA DHAVALIKAR, MLA** made a mention about the apprehension in the minds of people of Goa who are intending to build their dream homes. The builder community has to halt the construction activity due to non availability of sand in the entire State. The Government's inaction to sort out the issue at appropriate forum.”

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(3) **SHRI RAMKRISHNA DHAVALIKAR, MLA** made a mention about the fear and apprehension in the minds of people about deteriorating condition of the world famous Basilica of Bom Jesus at Old Goa due to unattended timely rehabilitation and repairs by the authority which has caused great risk to the structure and the timely measures Government intends to take to restore the historic monument for future generations.”

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Archives and Archaeology replied to the Mention.

(4) **SHRI PANDURANG MADKAIKAR, MLA** made a mention about the “fear and anxiety in the minds of residents of Carambolim and Corlim in Cumbarjua Constituency, due to sudden rise of the water in the agriculture fields due to damage of bund of Alfa Dongzo. It will be difficult for the residents to undertake the cultivation of the fields on which they are fully dependent on the agriculture”.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(5) **SHRI VIJAI SARDESAI, MLA** made a mention that during Covid 19 pandemic, journalist fraternity was badly hit in Goa. More than 100 working journalists have lost their jobs. While others have deduction in salary ranging from Rupees 305 to 605. The steps the Government intends to take in this regard.”

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(6) **SHRI CHURCHILL ALEMAO, MLA** made a mention about the “fear and anxiety in the people of Banaulim Constituency

regarding Health Department not clearing Mediclaim for years. Tracy Fernandes from my Constituency, had been operated for Kidney Cadaver transplant on 03/08/14, since Kidney Cadaver transplant was not available in Goa, she had the transplant in Mumbai. Her claim is not yet settled. The steps Government intends to take in the matter

SHRI VISHWAJIT RANE, Minister for Public Health replied to the Mention.

(7) **SHRI CHURCHILL ALEMAO**, made a mention about the “fear and anxiety in the people of Banaulim Constituency regarding diverting of water by Hotel Mahindra in Varca village by installing an illegal water pipeline. The steps Government intends to take in the matter.

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the Mention.

(8) **SHRI WILFRED D’SA**, made a mention about the “Anxiety and fear in the minds of people due to construction and development of illegal plots in Sy No. 150/0 in village Verna, Taluka Salcete. The village Panchayat of Verna has issued trade Establishment Licence vide ref No. VP/V/985/2018-19 dt. 29/08/2018 for running business for Tree Plantation (Nursery) in Survey Number. No. 150/0, Village Verna Taluka Salcete. Illegal activities by developing plots has been carried out in Survey Number 150/0 in Village Verna Taluka Salcete. The action Government intends to stop the illegal activities in Survey Number 150/0 in Village Verna, Taluka Salcete.”

SMT. JENNIFER MONSERRATE, Minister for Revenue replied to the Mention.

STATEMENT MADE BY CHIEF MINISTER

Dr. Pramod Sawant, Chief Minister, made a statement extending birthday wishes to Shri Pratapsingh Rane, Hon. MLA.

The following Members spoke:

1. Shri Digambar Kamat, Leader of Opposition

2. **Shri Ramkrishna Dhavalikar, MLA**
3. **Shri Luizinho Faleiro, MLA**
4. **Shri Churchill Alemao, MLA**
5. **Shri Rajesh Patnekar, Speaker,** joined the Chief Minister in extending Birthday wishes for Shri Pratapsingh R. Rane, Hon. MLA.

3. **ORDINANCE TO BE LAID**

SHRI. MILIND SAGUN NAIK, Minister for Urban Development, Social Welfare & Provedoria, to lay the Ordinance to Withdraw the Goa Municipalities (Amendment) Withdrawal Ordinance, 2021 (No. 1 of 2021).

4. **PAPERS LAID ON THE TABLE**

1. **SHRI. MAUVIN GODINHO,** Minister for Transport laid the Annual Report of the Konkan Railway Corporation Ltd. for the years 2019-20.

2. **SHRI. MILIND SAGUN NAIK,** Minister for Social Welfare laid the Annual Report of the Goa State Commission for Backward Classes for the financial year 2017- 2018.

3. **SHRI. NILESH CABRAL,** Minister for Environment laid the Final Water Audit Report for Six Casino Vessels operating in the River Mandovi, 2019.

4. **SHRI. MICHAEL V. LOBO,** Minister for DRDA, Ports, Science & Technology and Waste Management to lay the Comprehensive Report of Goa Waste Management Corporation for the year 2016-2021.

5. **POSTPONED CALLING ATTENTION**

SHRI RAVI NAIK, MLA, called the attention of the Hon. Minister for Social Welfare to the following:

“Fear and anxiety in the minds of Goa particularly O.B.C. Community for the hurdle they face to obtain loans from O.B.C. Corporation. The O.B.C. Community could not avail of loans due to non ability of Government servant to stand as surety, thus the fund remain undisbursed. Measures the Government intends to take in the matter.”

SHRI MILIND NAIK, Minister for Social Welfare made a Statement in regard thereto.

The following Members sought clarifications.

1. Shri Ramakrishna Davalikar, MLA
2. Shri Dayanand Sopte, MLA
3. Shri Jayesh Salgaonkar, MLA
4. Shri Ravi Naik, MLA
5. Dr. Pramod Sawant, Chief Minister
6. Shri Ramakrishna Dhavalikar, MLA
7. Shri Ravi Naik, MLA

6. CALLING ATTENTIONS

1.SHRI FRANCISCO SILVEIRA,MLA called attention of the Hon. Minister for Public Works to the following:

“Fear and anxiety in the minds of the people of Pilar,Agassaim,Neura,Mandur,Dongrium, Azossim,Carambolim and Old Goa over the widening of MDR I with a width of 25 mts being vehemently opposed by the people of the area needs to be denotified as it will lead to the destruction of hundreds of houses and thousands of people will have to be rehabilitated. The steps Government intends to take in the matter.”

SHRI DEEPAK PAUSKAR, Minister for PWD made a Statement in regard thereto.

The following Members sought clarifications.

1. Shri Francisco Silverira, MLA
2. **Shri Digambar Kamat, Leader of Opposition**
3. Shri Jayesh Salgaonkar, MLA

DR. PRAMOD SAWANT, CHIEF MINISTER clarified thereto.

2. Shri Churchill Alemao, MLA called attention of the Hon. Minister for Environment to the following:

“Fear and Apprehension in the minds of the people regarding CRZ department taking action on selective establishments and hotels.

The number of structures CRZ has inspected and prosecuted for violations in North Goa for last 10 years. There was complaint filed against the illegal Building structures in Benaulim Constituency. The CRZ department has not taken any action for last 2 years. whether CRZ department will be accountable. The steps Government intends to take in the matter.”

SHRI NILESH CABRAL, Minister for Environment made a Statement in regard thereto.

SHRI CHURCHILL ALEMAO, MLA sought clarifications.

SHRI NILESH CABRAL, Minister for Environment clarified thereto.

3. S/Shri Digambar V. Kamat, Leader of Opposition, Vijai Sardesai, Rohan A. Khaunte, Ravi S. Naik, Prasad Gaonkar, Jayesh Salgaonkar, Luizinho Faleiro, Ramkrishna Dhavalikar, Aleixo Reginaldo Lourenco and Vinod Palyekar, MLAs’ to call the attention of the Hon. Minister for Water Resources Department to the following:

“Fear and anxiety in the minds of the public at large regarding the Mhadei Water Dispute which have remained unresolved till date. The lethargic approach of the Government in dealing with the matter and attempts by Karnataka to divert the water inspite of the matter being *subjudice* has caused damage to Ecology of Goa. People have apprehensions on the intention of the Government to protect the interest of the State. The steps Government intends to take in the matter.”

SHRI FILIPE NERI RODRIGUES, Minister for Water Resources made a Statement in regard thereto.

The following Members sought clarifications.

1. **Shri Digambar Kamat, Leader of Opposition,**
2. Shri Vijai Sardesai, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Ramakrishna Dhavalikar, MLA
5. Shri Vinoda Palienkar, MLA
6. Shri Luizinho Faleiro, MLA

7. Shri Aleixo R. Lourenco, MLA
8. Shri Churchill Alemao, MLA
9. Shri Antonio Fernandes, MLA

Dr. Pramod Sawant, Chief Minister and Shri Filipe Neri Rodrigues clarified thereto.

7. PRESENTATION OF REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DIGAMBAR KAMAT, Chairman presented the Twenty First Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year 2013-2014.

8. PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021(SECOND BATCH).

The Supplementary Demands for Grants for the year 2020-2021 (Second Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2020-2021 (Second Batch) were put to vote and passed.

9. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2021 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (SECOND BATCH)

DR.PRAMOD SAWANT, Chief Minister moved for leave to introduce the Goa Appropriation Bill, 2021.

DR.PRAMOD SAWANT, Chief Minister moved that the Goa Appropriation Bill, 2021 be taken into consideration.

The following Members spoke:

- 1.Shri Ramkrishna Dhavalikar, MLA
- 2.Shri Rohan Khaunte, MLA
- 3.Shri Digambar Kamat,Leader of Opposition**
- 4.Shri Luizinho Faleiro

DR PRAMOD SAWANT, Chief Minister replied to the Debate

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause 1, the Schedule the Enacting Formula and the Long Title were put to vote and adopted.

DR. PRAMOD SAWANT, Chief Minister moved that the Bill be Passed.

The Motion for passing of the Bill was put to vote and passed.

10. GOVERNMENT BILLS-INTRODUCED

1. The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.
2. The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021.
3. The Goa Land Revenue Code (Amendment) Bill, 2021.
4. The Goa Motor Vehicles Tax (Amendment) Bill, 2021.

11. GOVERNMENT BILLS-CONSIDERED AND PASSED

1. **DR. PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa (Regulation of House Building Advance) Bill, 2021 be taken into consideration.

The following Members spoke:

1. **Shri Digambar Kamat, Leader of Opposition**
2. Shri Vijai Sardessai, MLA
3. Shri Rohan Khaunte, MLA

Dr. Pramod Sawant, Chief Minister replied to the Debate.

Division was sought

For 24

Against 7

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 9, Clause 1, the enacting formula and the long Title were put to vote and adopted.

DR. PRAMOD SAWANT, CHIEF MINISTER, moved that the Goa (Regulation of House Building Advance) Bill, 2021 be passed.

Division was sought:

For 24

Against 7

The Motion for passing of the Bill was put to vote and passed.

2. **DR.PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa Lokayukta (Amendment) Bill, 2021 be taken into consideration.

The following Members spoke:

1. **Shri Digambar Kamat, Leader of Opposition**

2. Shri Vijai Sardessai, MLA

3. Shri Rohan Khaunte, MLA

4. Shri Aleixo Lourenco, MLA

5. Shri Luizinho Faleiro, MLA

Dr. Pramod Sawant, Chief Minister replied to the Debate.

Division was sought

For 23

Against 7

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 10, Clause 1, the enacting formula and the long Title were put to vote and adopted.

DR. PRAMOD SAWANT, Chief Minister, moved that -The Goa Lokayukta (Amendment) Bill, 2021, be passed.

Division was sought

For 23

Against 7

The Motion for passing of the Bill was put to vote and passed.

3.**DR. PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa Staff Selection Commission (Amendment) Bill, 2021 be taken into consideration.

Shri Subhash Shirodkar, MLA moved the following Amendment:

“ Amendment to section 2 in proviso to section 7 (8) the word two years may be substituted with the word one year”

The following Members spoke;

1. Shri Digambar Kamat, Leader of Opposition
2. Shri Rohan Khaunte, MLA
3. Shri Vijai Sardessai, MLA
4. Shri Luizinho Faleiro, MLA

Dr. Pramod Sawant, Chief Minister replied to the Debate.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 as amended, Clause 1, the enacting formula and the long Title were put to vote and adopted.

Dr. Pramod Sawant, Chief Minister, moved that The Goa Staff Selection Commission (Amendment) Bill, 2021, as amended, be passed.

The Motion for passing of the Bill was put to vote as amended and passed.

4. **DR. PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa Municipalities (Amendment) Bill, 2021 be taken into consideration.

The following Members spoke:

1. **Shri Digambar Kamat, Leader of Opposition**
2. Shri Vijai Sardessai, MLA
3. Shri Aleixo Lourenco, MLA

Dr. Pramod Sawant, Chief Minister replied to the Debate.

The Motion for consideration of the Bill was put to vote and adopted.

Division was sought:

For 21
Against 7

Clauses 2 to 4, Clause 1, the enacting formula and the long Title were put to vote and adopted.

Dr. Pramod Sawant, Chief Minister, moved that The Goa Municipalities (Amendment) Bill, 2021, be passed.

Division was sought

For 21
Against 7

The Motion for passing of the Bill was put to vote and passed.

5. SHRI NILESH CABRAL, MINISTER FOR ENVIRONMENT AND CLIMATE CHANGE moved that The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021 be taken into consideration.

The following Members Spoke:

1. Shri Rohan Khaunte, MLA
2. Shri Vijai Sardessai, MLA
3. Shri Churchill Alemao, MLA
4. Shri Aleixo Lourenco, MLA

Shri Nilesh Cabral, Minister for Environment and Climate Change, replied to the debate.

The Motion for consideration of the Bill was put to vote and adopted.

Division was sought:-

For 23
Against 7

Clauses 2 to 4, Clause 1, the enacting formula and the long Title were put to vote and adopted.

Shri Nilesh Cabral, the Minister for Environment and Climate Change, moved that The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021, be passed.

Division was sought:

For 24

Against 7

The Motion for passing of the Bill was put to vote and passed.

**12. FURTHER DISCUSSION ON MOTION OF THANKS
(DAY-2)**

FURTHER DISCUSSION on the following motion moved by **Shri Glenn Souza Ticlo**, MLA and seconded by **S/Shri Dayanand Sopte and Subhash Shirodkar**, MLA's on 25th January, 2021:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 25th January, 2021.”

The following Members spoke:

1. Shri Luizinho Faleiro, MLA
2. Shri Joshua Dsouza, MLA
3. Shri Nilkanth Halarnkar, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Aleixo Lourenco, MLA
6. Shri Antonio Fernandes, MLA
7. Shri Clafasio Dias, MLA
8. Shri Francisco Silveira, MLA
9. Shri Wilfred D'Sa, MLA

**(HOUSE ADJOURNED AT 9 16 PM TO MEET AT 11 30 AM
ON FRIDAY THE 29TH JANUARY 2021)**

DATE OF SITTING
29/01/2021

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C and 2B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

1. Postponed Unstarred Question No.127 tabled by Shri Ravi Naik, MLA regarding 'Backlog of ST/SC/OBC/EWS and Physically Handicapped Categories (originally slated for answer on 05-02-2020) was laid on the Table.

2. Postponed Unstarred Question No.75 tabled by Shri Rohan Khaunte, MLA regarding 'Implementation of Schemes' (originally slated for answer on 05-02-2020) was laid on the Table.

3. Postponed Unstarred Question No.79 tabled by Shri Vijai Sardesai, MLA regarding 'Subsidy for Farmers' (originally slated for answer on 05-02-2020) was laid on the Table.

(3) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question No.104 was postponed to next session.

(b) Replies laid:-

Replies to the rest of the Unstarred Questions were laid on the Table.

2. ZERO HOUR MENTIONS:

(1) SHRI DIGAMBAR KAMAT, Leader of Opposition made mentions about the following:

(a) "Fear and Apprehension in the minds of the people about non-availability of Security Guards at Cabo De Rama Fort. This Fort is of Architectural and heritage importance needs to be protected and necessary security and needs to be deployed."

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Archives and Archaeology replied to the Mention.

- (b) “Apprehension in the minds of local artists about failure of the Government to provide financial assistance/grants during annual festivals of touristic importance. The Department needs to promote local artists to preserve the cultural Heritage of Goa.”

SHRI GOVIND GAUDE, Minister for Art and Culture, replied to the Mention.

2. **SHRI WILFRED D'SA, MLA** made a mention about the “Anxiety in the minds of villagers due to construction of Western By-pass road which is dangerous to vehicular traffic at crossing level at Dongorim, Rumder, Gorvoti, Nuvem and Matol Verna due to non installing of traffic signals and street lights on these stretch. The action the Government intends to take to install the traffic signals, street lights on stretches of Western By-Pass between Nuvem to Verna to avoid accidents and prevention of loss of life and property.

SHRI DEEPAK PRABHU PAUSKAR, Minister for P.W.D. replied to the Mention.

- (3) **SHRI GLENN SOUZA TICLO, MLA** made a mention about the approval granted by the Town & Country Planning Department to a private individual to carry out construction in Comunidade land in contravention of the provisions of the Goa Land Use Act 1991 and land conversion of water catchment/harvesting area into that of a commercial sports complex construction which is intended to be used for commercial purposes such as weddings and parties etc. and in the process, destroying agricultural land of the Comunidade.

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister for Town & Country Planning replied to the Mention.

- (4) **SHRI ROHAN KHAUNTE, MLA,** made mentions about the following:

(a) “fear and anxiety in the minds of the people of Porvorim due to the haphazard planning of the area owing to the increasing number of Government, commercial and residential complexes. Porvorim is categorized under ‘urban’ status, however, the constituency still faces major water, electricity, garbage and sewerage problems. Therefore, it is imperative to commission the Water Treatment Plant so as to ease out the water related problems of the area. In addition, the Government needs to revisit its ‘Har Ghar Nal’ concept considering many parts of the State still lack proper water supply. The people of Porvorim are also concerned about the electrical issues in the area. The street light poles are not having LED fittings due to shortage of the same. This results in areas with dark spots, frequent accidents and security issues. Furthermore, there have been concerns on the pendency of the Sewerage Treatment Plant wherein the land for setting up the plant is still pending clearance. Similarly other vital projects of the Constituency such as the Housing Board market, Multipurpose Panchayat ground, proposed fire station, proposed Science Park, PDA Garden Tourism Art park also needs to be made operational. The steps Government proposes to take in this regard.”

(b) “Apprehension and anxiety in the people of the State due to the unwarranted firearm safety training course mandated during gun license renewals. Rule 24 of the Arms Rules 2016, mandates, the safety handling training to be undergone only by those applying afresh or those who have undergone the training during the issuance of their primary gun license. However, the people belonging to senior citizen category, farmers, army officials and individuals holding fire arm for self-defence are also forced to undergo the safety training which was not mandatory while getting their primary license. In addition, Government has to consider that not everyone can access the sophisticated training system and afford the exaggerated processing fees. Therefore, there is an urgent need for issuing appropriate guidelines/SOPs in order to put this issue to perspective. The Government should take immediate action on priority basis.”

DR. PRAMOD SAWANT, Chief Minister replied to the Mentions.

(5) **SHRI RAMKRISHNA DHAVALIKAR, MLA,** made mentions on the following:

(a) “Fear and apprehension in the minds of self help groups providing mid-day meals in various schools in the State of Goa for discontinuing their services, which has caused hardships to the self help group members on account of financial losses to their business. The measures the Government intends to take in this regards, so as to strengthen and provide relief to the unemployed women/self help group members.”

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(b) **SHRI RAMKRISHNA DHAVALIKAR, MLA,** made a mention about “Fear and anxiety in the minds of the agriculturists specially cashew and mango growers on account of great loss and damage caused by cyclonic unprecedented incessant rains, thereby damaging blossom of cashew and mango trees and measures the Government intends to take to support these agriculturists.

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Agriculture, replied to the Mention.

6. **SHRI ALEIXO REGINALDO LOURENCO, MLA,** made a mention about the relaxation in the requirement for obtaining one month residence certificate for registration of marriage of foreign Nationals of Goan Origin.”

SHRI NILESH CABRAL, Minister for Law and Judiciary replied to the Mention.

7. **SHRI CHURCHILL ALEMAO, MLA,** made a mention as regards the “Fear and anxiety in the minds of the people of Goa as regards that the management of Malika Arjun College of Canacona, has not obtained NOC from the concerned Authorities as regards the change in the name of the College.

SHRI PRAMOD SAWANT, Chief Minister replied to the Mention.

3. **OBITUARY REFERENCES**

SPEAKER made Obituary References to the sad demise of Professor Edward de Lima, a prolific Konkani writer, litterateur and a social worker. His most recent book ‘Tales of Socorro’ is his debut into fiction after his autobiographical story ‘Yesterdays at Monte-Jogging down Memory Lane’ of 2019, was significant and Shri Antonio Inacio Joao De Souza, noted Tiatrist and singer.”

(The House stood in silence for a minute as a mark of respect to the departed souls.)

4. **CONGRATULATORY REFERENCES**

SPEAKER, made Congratulatory References to the following:

1. **Late Smt. Mridula Sinhaji**, former Governor of Goa, for having being selected to be awarded the prestigious Padmashri award posthumously.
2. **Shri Vinayak Khedekar**, veteran writer, noted folklore artist and researcher for having being selected to be awarded the prestigious Padmashri award.
3. **S/Shri Aleixo Reginaldo Lourenco**, MLA, **John Claro Fernandes**, veteran tiatrist and **Enclidas De Elly**, noted Konkani writer, for being conferred the Gulab Awards.
4. **Shri Raghunath Mashelkar**, eminent scientist, for being honoured with the prestigious ‘Atal Sanskriti Gaurav Puraskar.
5. **Shri krishna Gajanan Vaze and Smt. Sindhu Samit Nayak Prabhudessai**, for being selected and awarded the State and National Awards respectively for excellence in teaching.
6. **Master Akshay Bhangle, Miss Vinita Bicholkar, Miss Dielle Da Silva, Miss Nympha Fernandes**, who have excelled in their academics par excellence.
7. **Ms. Prerna Palekar**, for excellence in performing arts.
8. **Master Leon Mendonca**, for winning the 67th Chess Grand Master of India title.
9. **Miss Tanisha Crasto and Miss Anura Prabhudessai**, for excellence in Badminton.
10. **The Goa Visually Impaired Cricket Team**, for winning the Runners-up title of Parasman Trophy Tournament in Ajmer and **Master Ashitosh Mawaskar**, for winning the ‘Man of the Series’ award.

11. **Master Yash Fadte**, for winning the French Open Junior Squash Championship.
12. **Smt. Sapana Pai Anglo, Shri Vivek Naik and Smt. Hema Bugade**, recipients of Kaushalacharya Award.
13. **Miss Nisha Rajkumar Prasad**, for her courageous act of rescuing an infant from a kidnapping attempt at Bambolim.
14. **Shri Santosh Bhirmole**, for training Indian Men's boxing team for World Championships to be held in Paris and Tokyo Olympics in 2021.
15. **Miss Sharon Dias**, for winning National and International beauty pageants.
16. **Miss Tracy Fernandes (Physiotherapist) and Miss Shikha Pandey (Cricket player)**, for representing Team India at ICC Women's World Cup and T20 in Australia in 2021.
17. **Miss Uvena Fernandes**, Assistant Referee to officiate in FIFA World Cup Final in U-17 Women's World Cup at Jordan.
18. **S/Shri Prabhod Shirwaikar and Ravindra Desai**, Deputy Superintendent of Police, for being awarded the President's medal for distinguished service.
19. **Indian Cricket Team under the Captaincy of Aajinkya Rahane**, for winning the Border-Gavaskar Trophy in Australia.
20. **All Elected Members** of the Zilla Panchayats.

4. **PAPERS LAID ON THE TABLE**

1. **DR. PRAMOD SAWANT**, Chief Minister laid the following:
 - a. Annual Administration Report of the Government of Goa for the year 2017-18 and 2018-19.
 - b. Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31st March, 2019 (Report No. 1 of the year 2020).
 - c. Report of the Comptroller and Auditor General of India on State Finances, of the Government of Goa for the year ended 31st March, 2019 (Report No. 2 of the year 2020).
 - d. Finance Accounts 2018-19, Volume –I
 - e. Finance Accounts 2018-19, Volume –II
 - f. Appropriation Accounts 2018-19.
 - g. The Annual Report of Goa Meat Complex Ltd. for the year 2019-2020.

5.

CALLING ATTENTIONS

1. **S/SHRI DIGAMBAR V.KAMAT**, Leader of Opposition and **PRASAD GAONKAR**, MLA, called attention of the Hon. Minister for Forests to the following:

“Fear and apprehension in the minds of the people, especially among Tribal Community, OTFD and others from Sanguem Quepem, Canacona, Dharbandora and Sattari Talukas about their future with regards to their Homes/Properties/Cultivable Land/Cattle due to frequent changes and inconsistency in Government Policy Decisions as well as lethargic approach of the Government with respect to Forest Right Claims under Forest Right Act 2006, Notifications of Wildlife Sanctuaries, Settlement of Rights under Wildlife Protection Act. The steps Government intends to take in this matter.”

DR.PRAMOD SAWANT Chief Minister/Minister for Forests made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Prasad Gaonkar, MLA
2. **Shri Digambar Kamat**, Leader of Opposition
3. **Shri Isidore Fernandes**, Deputy Speaker
4. **Dr. Pramod Sawant**, Chief Minister/Minister for Forests replied thereto.

2. **S/SHRI RAMKRISHNA DHAVALIKAR, AND ROHAN KHAUNTE** MLAs' called attention of the Hon. Minister for Water Resources Department to the following:

“Fear and apprehension among the agriculturists due to non-maintenance and construction of bund by the Government for promoting agriculture in the State of Goa on account of which our young youth and age old agriculturists shy away from carrying out the business. The measures the Government intends to take in this regards.”

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Ramkrishna Dhavalikar, MLA
2. Shri Rohan Khaunte, MLA

3. Shri Aleixo Lourenco, MLA
4. Shri Jayesh Salgaonkar, MLA
5. Shri Francis Silveira, MLA
6. Shri Churchill Alemao, MLA

Dr. Pramod Sawant, Chief Minister, **Shri Chandrakant Kavalekar**, Deputy Chief Minister and **Smt. Jennifer Monserrate**, Minister for Revenue replied thereto.

3. SHRI JOSHUA PETER D'SOUZA, MLA called the attention of the Hon. Chief Minister to the following :

“Fear and anxiety in the minds of the people regarding open water bodies such as small lakes and ponds. The death of two kids from Mapusa due to drowning recently has brought this matter to the fore. The steps the Government intends to take to prevent such accidents.

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Member sought clarifications.

Shri Joshua D Souza, MLA

Dr. Pramod Sawant, Chief Minister replied thereto.

6. PRIVATE MEMBERS' RESOLUTIONS

(1) SHRI RAVI NAIK, MLA moved the following:

“This House unanimously resolves that the Government constitutes a Third District in the State of Goa in the constituencies of Sattari, Ponda and Dharbandora Talukas for better administration, efficient delivery of services to every citizen of the State as it will be more convenient to the people of the said area which is a long pending demand of the people of the above Talukas.”

The following Members spoke on the Resolution.

1. Shri Ravi Naik, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Luizinho Faleiro, MLA

SM. JENNIFER MONSERRATE, Minister for Revenue replied to the points raised by the movers.

The Resolution was put to vote in the House.

In favour of the Resolution: 9
Against of the Resolution: 23
The Resolution was negatived.

(2) SHRI TICLO GLENN J V A E SOUZA, MLA moved the following:

“This House unanimously resolves that many dwelling units are constructed on Government or Comunidade lands. These structures are erected/constructed without any statutory permissions but avail water and electrical connections under the Health Act, thereby causing loss of revenue on license and statutory fees to the Government. Therefore, a special mechanism should be created by the Government to regularize these structures”.

The following Members spoke on the Resolution.

1. Shri Glenn Souza Ticlo, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Nilkanth Halarnkar, MLA
4. Shri Aleixo Lourenco, MLA
5. Shri Luizinho Faleiro, MLA
6. Shri Churchill Alemao, MLA
7. **Shri Digambar Kamat**, Leader of Opposition

DR. PRAMOD SAWANT, Chief Minister and **SMT.JENNIFER MONSERRATE**, Minister for Revenue replied to the points raised by the movers.

The Resolution was withdrawn with the leave of the House.

(3) *S/SHRI VIJAI SARDESAI AND ALEIXO REGINALDO LOURENCO, MLA moved the following:

“This House strongly recommends the Government that the three linear projects of double tracking of railway lines, power transmission and National Highway expansion passing through the protected areas of Bhagwan Mahaveer Wildlife Sanctuary and Mollem National Park be scrapped in the interest of the public who have shown strong opposition to these three projects that threaten the ecology of the area”.

The following Members spoke on the Resolution.

1. Shri Vijai Sardessai, MLA
2. Smt. Alina Saldanha, MLA
3. Shri. Aleixo Lourenco, MLA
4. Shri Rohan Khaunte, MLA
5. Shri Churchill Alemao, MLA
6. Shri Clafasio Dias, MLA
7. Shri Luizinho Faleiro, MLA
8. Shri Ramkrishna Dhavalikar, MLA
9. Shri Vinoda Palienkar, MLA
10. Shri Prasad Gaonkar, MLA
11. Shri Wilfred D'Sa, MLA
12. Shri Jayesh Salgaonkar, MLA
13. **Shri Digambar Kamat**, Leader of Opposition

SHRI DEEPAK PAUSKAR, Minister for P.W.D, **SHRI NILESH CABRAL**, Minister for Environment, and **DR. PRAMOD SAWANT**, Chief Minister replied to the points raised by the movers.

The Resolution was put to vote of the House

In favour of the Resolution: 11

Against of the Resolution: 20

The Resolution was negatived.

(4) **SHRI DIGAMBAR KAMAT, LEADER OF OPPOSITION** moved the following:

“This House strongly recommends the Government to name one of the stands at Pt. Jawaharlal Nehru Stadium at Fatorda in honour of former Sports Minister Shri Francisco Monte Cruz, as he had put in lot of efforts to ensure that the stadium is completed in a record period of six months time and was opened in the year 1989 to host the prestigious Nehru Gold Cup, the 1st International Football Tournament in Goa and after which the Stadium could host various National and International Football and Cricket matches. It was only due to his efforts with personal supervision, timely effective decisions and motivation to the team involved in the construction work, which has yielded positive results and has helped the Sports Fraternity immensely”.

The following Members spoke on the Resolution.

1. **Shri Digambar Kamat**, Leader of Opposition
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Vijai Sardessai, MLA
5. Shri **Mauvin Godinho**, Minister for Panchayats

SHRI MANOHAR AZGAONKAR, Minister for Sports replied to the points raised by the Mover.

The Resolution was passed unanimously.

7. **GOVERNMENT BILLS-CONSIDERED AND PASSED**

1. **DR.PRAMOD SAWANT, Chief Minister** moved that The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 3, Clause 1, the enacting formula and the long Title were put to vote and adopted.

The following Members spoke:

1-Shri Rohan Khaunte, MLA

2-Shri Digambar Kamat, Leader of Opposition

Dr. Pramod Sawant, Chief Minister clarified the points raised by the Members.

Dr. Pramod Sawant, Chief Minister, moved that The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.

2. **SMT. JENNIFER MONSERRATE, Minister for Revenue**, moved that The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

The following Members spoke

1- **Shri Digambar Kamat**, Leader of Opposition

2- Shri Aleixo Lourenco, MLA

3- Shri Rohan Khaunte, MLA

4- Shri Ravi S. Naik, MLA

5- Shri Luizinho Faleiro, MLA

6- Shri Vijai Sardessai, MLA

Clauses 2 , Clause 1, the enacting formula and the long Title were put to vote and adopted.

Division was sought

For the Resolution ... 19

Against the Resolution ... 9

Smt. Jennifer Monserrate, MLA, moved that The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.

3. SMT. JENNIFER MONSERRATE, Minister for Revenue, moved that The Goa Land Revenue Code (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

The following Members spoke

1. Shri Digambar Kamat, Leader of Opposition
2. Shri Luizinho Faleiro, MLA
3. Shri Ravi Naik, MLA
4. Shri Rohan Khaunte, MLA

Clauses 2 to 4, Clause 1, the enacting formula and the long Title were put to vote and adopted.

Smt. Jennifer Monserrate, MLA, moved that The Goa Land Revenue Code (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.

4. SHRI MAUVIN GODINHO, Minister for Transport moved that The Goa Motor Vehicles Tax (Amendment) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Shri Mauvin Godinho, Minister for Transport spoke on the Bill.

Clauses 2 to 5, Clause 1, the enacting formula and the long Title were put to vote and adopted.

Shri Mauvin Godinho, Minister for Transport, moved that the Goa Motor Vehicles Tax (Amendment) Bill, 2021, be passed.

The Motion for passing of the Bill was put to vote and passed.

8. **FURTHER DISCUSSION AND VOTING ON MOTION OF THANKS (LAST DAY)**

Further Discussion and Voting on the following Motion moved by **Shri Glenn Souza Ticlo**, MLA and seconded by **S/Shri Dayanand Sopte and Subhash Shirodkar**, MLAs', on 25th January, 2021:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 25th January, 2021.”

The following Members spoke:

1. Shri Vijai Sardesai
2. Shri Ramkrishna Dhavalikar

Dr. Pramod Sawant, Chief Minister replied to the debate

Thereafter, the Amendments moved to the Motion of Thanks were put to the vote of the House and were negatived and the Motion of Thanks to the Address of the Governor was adopted after discussion and voting in the House.

9. **VALEDICTORY REMARKS BY SPEAKER**

SHRI RAJESH PATNEKAR, Speaker, made Valedictory Remarks.

10. **NATIONAL ANTHEM**

The National Anthem was played.

(The Thirteenth Session, 2021 of the Seventh Legislative Assembly of the State of Goa which commenced on the 25th January, 2021 was adjourned *sine die* at the conclusion of its sitting held on 29th January, 2021, which concluded at 2 22 AM on 30th January, 2021.)

STATEMENT NO.1

1. STATISTICS OF STARRED AND UNSTARRED QUESTIONS

During the Session, 195 notices of Starred and 556 notices of Unstarred Questions were received thus amounting to a total of 751 Questions. Out of the 195 Starred Questions which were received, 190 Starred Questions were admitted and 15 Starred Questions were replied orally. The replies to the rest of the 180 Starred and 556 Unstarred Questions were laid on the Table of the House. 7 Starred and 6 Unstarred Questions were postponed to the next Session.

Statistical information of Starred Questions of Thirteenth Session 2021										
	Questions received	Disallowed	Converted unstarred	consolidated	Deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology, Museum	3	—	2	1	—	—	—	—	—	—
Agriculture	3	—	—	—	—	3	—	2	—	1
Airport	2	1	—	—	—	1	1	—	—	—
Animal Husbandry	2	—	—	—	—	2	—	2	—	—
Art & Culture	5	—	—	—	—	5	—	5	—	—
Craftsmens Training	4	—	—	—	—	4	—	4	—	—
Education	6	—	1	—	—	5	1	3	—	1
Election	—	—	—	—	—	—	—	—	—	—
Environment	5	—	—	—	1	4	1	3	—	—
Finance	6	—	1	—	—	5	—	5	—	—
Fisheries	1	—	—	—	—	1	—	1	—	—
Forests	2	—	—	—	—	2	—	2	—	—
Health	14	—	—	—	—	14	—	12	1	1
Home	7	1	—	1	—	5	1	4	—	—
Industries	8	—	1	—	—	7	—	7	—	—
Information Technology	4	—	—	—	1	3	—	3	—	—
Information & Publicity	3	—	1	1	—	1	—	—	1	—
Law	1	—	—	—	—	1	—	1	—	—

Labour	1	-	-	-	-	1	-	1	-	-
Mines	4	-	1	-	-	3	-	2	1	-
Personnel	3	-	2	-	-	1	-	1	-	-
Provedoria	-	-	-	-	-	-	-	-	-	-
Power	10	-	2	-	1	7	-	7	-	-
Panchayati Raj	2	-	-	-	-	2	-	2	-	-
Public works	22	-	4	1	2	15	-	14	-	1
Revenue	8	-	1	-	1	6	-	5	1	-
River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2	-	2	-	-
Sports	5	-	-	-	-	5	-	5	-	-
Tourism	1	-	-	-	-	1	-	1	-	-
Town & Country Planning	6	-	-	-	-	6	-	6	-	-
Transport	6	-	-	-	-	6	-	6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1	-	1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1
Women & Child Development	2	-	-	-	1	1	1	-	-	-
Total	195	2	12	4	9	195	15	180	4	5

Statistical information of Unstarred Questions of Thirteenth Session, 2021

Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,Archaeology,Museum	2	-	1	-	-	3	3	-
Agriculture	6	-	-	-	-	6	6	-
Art & Culture	17	1	-	-	2	14	14	-
Civil Supplies	1	-	-	-	-	1	1	-
Co-operation	1	-	-	-	-	1	1	-
Education	25	-	1	1	-	24	23	1
Environment	2	-	-	-	-	2	2	-
Finance	22	-	2	1	1	24	24	-
Forests	9	-	-	-	-	9	9	-
Gazetter	1	-	-	-	-	1	1	-

Health	32	_	_	1	2	31	29	2
Home	21	_	_	2	1	19	18	1
Housing Board	3	_	_	_	_	3	3	_
Industries	16	_	1	_	1	18	18	_
Information Technology	3	_	_	_	_	3	3	_
Information & Publicity	1	_	1	_	_	2	2	_
Law	5	_	1	_	_	5	4	1
Labour	3	1	1	_	_	3	3	_
Mines	7	_	2	_	_	8	7	1
Personnel	5	_	2	_	_	6	5	1
Provedoria	1	_	_	_	_	1	1	_
Printing & stationery	1	_	_	_	_	1	1	_
Power	28	_	4	_	_	30	28	2
Panchayati Raj	5	_	_	_	1	6	6	_
Public Grievances	2	_	_	_	1	3	3	_
Planning	1	_	_	_	_	1	1	_
Public works	68	3	3	4	2	65	64	1
River navigation	_	_	1	_	_	1	1	_
Revenue	20	_	2	5	_	16	15	1
Rural Development	3	1	_	_	_	2	2	_
Social Welfare	9	1	_	1	1	8	8	_
Sports	8	_	_	_	_	8	8	_
Tourism	11	_	_	_	1	12	12	_
Town & Country Planning	5	_	_	_	_	5	5	_
Transport	8	_	_	_	_	8	8	_
Urban Development	22	_	_	_	1	23	23	_
Vigilance	2	_	_	_	_	1	0	1
Water Resources	6	_	_	_	_	6	6	_
Women & Child development	1	_	_	_	_	1	1	_
Total	556	7	22	15	14	556	556	12